

## 1. CASE CLEARANCE RATE FOR ALL TYPE OF CASES IN COMMERCIAL COURTS

February, 2026

| SL.NO        | CATEGORIES OF CASES                                 | INSTITUTION DURING THE MONTH | DISPOSAL DURING THE MONTH | CASE CLEARANCE RATE (%) |
|--------------|---|------------------------------|---------------------------|-------------------------|
| 1            | COMMERCIAL SUIT                                     | 713                          | 776                       | 108.84                  |
| 2            | COMMERCIAL ARBITRATION (OMP)                        | 6                            | 7                         | 116.67                  |
| 3            | SUITS   | 0                            | 0                         | 0                       |
| 4            | APPLICATIONS UNDER ARBITRATION AND CONCILIATION ACT | 0                            | 0                         | 0                       |
| 5            | MISCELLANEOUS CASES (CIVIL)                         | 108                          | 109                       | 100.93                  |
| 6            | TRADE MARK CASES/IPR/COPY RIGHT                     | 37                           | 33                        | 89.19                   |
| 7            | MISC. EXECUTION                                     | 14                           | 9                         | 64.29                   |
| 8            | REVIEW/REVISION PETITION                            | 5                            | 3                         | 60                      |
| 9            | EXECUTION CASES                                     | 373                          | 374                       | 100.27                  |
| 10           | COUNTER CLAIM                                       | 2                            | 2                         | 100                     |
| 11           | RCA/MCA   | 2                            | 1                         | 50                      |
| 12           | PUBLIC PREMISES ACT                                 | 0                            | 0                         | 0                       |
| 13           | CONTEMPT PETITION                                   | 1                            | 2                         | 200                     |
| 14           | OMP (I) COMMERCIAL ARBITRATION u/s 9                | 1736                         | 1640                      | 94.47                   |
| 15           | OMP (T) COMMERCIAL ARBITRATION u/s 14 & 159         | 0                            | 1                         | 0                       |
| 16           | OMP (E) COMMERCIAL ARBITRATION u/s 27               | 3                            | 4                         | 133.33                  |
| 17           | OMP (MISC.) COMMERCIAL ARBITRATION u/s 29A          | 4                            | 7                         | 175                     |
| 18           | OMP (COMM.) COMMERCIAL ARBITRATION u/s 34           | 51                           | 52                        | 101.96                  |
| 19           | ARBA (COMM.) COMMERCIAL ARBITRATION u/s 37(2)       | 12                           | 2                         | 16.67                   |
| 20           | EX COM AWARD BY ARB.COMM                            | 15                           | 23                        | 153.33                  |
| <b>TOTAL</b> |   | <b>3082</b>                  | <b>3045</b>               | <b>98.8</b>             |

## 2. SEX DISAGGREGATED DATA ON THE NUMBER OF JUDGES IN COMMERCIAL COURTS

| TOTAL NUMBER OF JUDGES IN COMMERCIAL COURTS | MALE | FEMALE | OTHERS |
|---|------|--------|--------|
| 50  | 36   | 14     | 0      |